

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/125(CHE)/2024
NAME OF THE PETITIONER(S) : Liquidator of M/s Sathi Sai Finance and
Investments Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 59(7) of IBC, 2016

ORDER

Present: Ld. Counsel Shri. R Inbaraju for the Petitioner / Liquidator.

Memo filed by the Counsel vide Sr. No. 3722 dated 22.07.2024 enclosing the annual status report, status of settlement, notice of annual contributories meeting etc.

Arguments heard.

Orders reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)